

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 08.07.2022 (FRIDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Mr. Naresh Salecha, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 735 of 2022	Shatrughan Sahu Vs. Bakelite Hylam Ltd. & Anr.	Kumar Anurag Singh	
2.	Comp. App. (AT) (Ins) No. 736 of 2022	Naresh Kumar Aggarwal Vs. CFM Asset Reconstruction Pvt. Ltd. & Anr.	Varsha Banerjee	
3.	Comp. App. (AT) (Ins) No. 737 of 2022	Nikunj Udyog A Unit of Surbhika Steels Pvt. Ltd. Vs. Anshul Gupta Resolution Professional of Rathi Graphics Technologies Ltd. & Anr.	Raghav Dembla	
4.	Comp. App. (AT) (Ins) No. 738 of 2022	Fact Personnel Pvt. Ltd. Vs. Brijendra Kumar Mishra & Anr.	Meghna Rao	
5.	Comp. App. (AT) (Ins) No. 739 of 2022	Rahul H. Mehta Vs. Gajendra Investment Ltd. & Anr	Malak Bhatt	
6.	Comp. App. (AT) (Ins) No. 740 of 2022	Sudip Dutta @ Sudip Bijoy Dutta Vs. State Bank of India & Anr.	Anando Mukherjee	
7.	Comp. App. (AT) (Ins) No. 741 of 2022	IFGL Refractories Ltd. Vs. Gates India Pvt. Ltd. & Anr.	Pradhuman Gohil	

8.	Comp. App. (AT) (Ins) No. 744 of 2022	Dhananjay Singh Member Of the Suspended Board of Director of Corporate Debtor Vs. Ram Ratan Modi & Anr.	Kunal Godhwani	
9.	Comp. App. (AT) (Ins) No. 745 of 2022 (With Defects)	Nikhil Anupendra Chaturvedi Vs. Small Industries Development Bank of India	Anuj Tiwari	
10.	Comp. App. (AT) (Ins) No. 746 of 2022	Sugan Choudhary Vs. Arun Enterprises & Anr.	Ashutosh Kumar	
11.	Comp. App. (AT) (Ins) No. 747 of 2022 & I.A. No. 2053 of 2022	IFGL Refractories Ltd. Vs. Gates India Pvt. Ltd. & Anr.	Pradhuman Gohil	Pankaj Jain

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- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

**By order of Hon'ble Chairperson
-sd/-
Registrar**